

**PATNA HIGH COURT, PATNA**

**NOTIFICATION**

Dated : 1<sup>st</sup> October, 2019.

No. 327 A : Sri Santosh Kumar, Additional District and Sessions Judge, Begusarai is transferred and posted as Additional District and Sessions Judge of Hilsa.

**By order of the High Court,**

**Sd/- B.B. Pathak**

**Registrar General**

**Memos No. 79429 - 79443 Dated, Patna, the 1<sup>st</sup> October, 2019.**

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General (G.E. 7), Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / J.R.- cum -P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / S.O. Monitoring Cell-II, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / District and Sessions Judge, Nalanda at Biharsharif / District and Sessions Judge, Begusarai; for information and necessary action (**and communication to the officer concerned**).

(-) For D.J., concerned.

**By order of the High Court,**

  
**Registrar General**